

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No. 1734/2016

New Delhi, this the 18th July, 2018

Hon'ble Ms. Praveen Mahajan, Member (Administrative)

Karamvir (Sub Insp. D.P.) D/5054, Age-32
S/o Shri Satbir Singh
R/o V.P.O. Salah Pur Mazra Dbas,
Delhi-110081.

...Applicant

(By Advocate: None present)

Versus

1. Commissioner of Police
Delhi Police
Police Head Quarters
I.P. Estate, New Delhi-110001.
 2. Joint Commissioner of Police
Northern Range, Outer District
Police Head Quarters,
I.P. Estate, New Delhi-110001.
 3. Addl. Dy. Commissioner of Police
Outer District
Pushpanjali, Peetam Pura, Delhi.
 4. Union of India
Ministry of Home Affairs
North Block, Central Secretariat,
New Delhi-110001.
-Respondents.

(By Advocate: Ms. Sangeet Rai)

ORDER (ORAL)

Hon'ble Ms. Praveen Mahajan, Member (A):-

None present from the side of the applicant. It is seen from the order sheets that nobody appeared on behalf of the applicant for the last two dates i.e. on 05.02.2018, 17.05.2018.

It appears that the applicant has lost interest in pursuing his case. Accordingly, the OA is dismissed in default for non-prosecution.

**(Praveen Mahajan)
Member (A)**

